

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING
LOK SABHA
UNSTARRED QUESTION NO. 1612
TO BE ANSWERED ON 20th DECEMBER, 2018

MID SEA COLLISIONS

1612. SHRI E.T.MOHAMMED BASHEER:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- (a) whether it has come to the notice of the Government that the incident of mid sea collision of commercial ships and boats are increasing day by day;
- (b) if so, the details thereof; and
- (c) the preventive measures the Government proposes to take in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SHIPPING
(SHRI PON. RADHAKRISHNAN)

(a) & (b) The number of incidents of collision between merchant ships and fishing boats beyond 12 Nautical Miles (territorial waters) i.e. mid sea during each of the last three years and the current year are as follows :-

Year	No. of Collision incidents
2015	Nil
2016	Nil
2017	06
2018 (till Dec. 13)	05

(c) The following preventive measures have been taken/proposed:-

(i) Each incident is investigated under the provisions of Merchant Shipping Act, 1958 and corrective actions are taken by the merchant ships. Safety advisories are being promulgated frequently through satellite and terrestrial methods to all vessels. The Directorate General of Shipping has issued Advisory Navigational Warning on 25.08.2018 in the matter for maintaining sharp lookout.

(ii) Ships routing system [(TSS) , Safety Fairways, etc.] exist in certain areas of Indian waters. The Directorate General of Shipping in consultation with the stakeholders has also proposed establishment of a Traffic Separation Scheme (TSS) off the South-West Coast of India.
